

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 01 OF 2017 IN  
APPEAL NO. 228 OF 2012 & IA No. 126 of 2018**  
**&**  
**APPEAL NO. 387 OF 2017 &  
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

**Dated : 10<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**EXECUTION PETITION NO. 01 OF 2017 IN  
APPEAL NO. 228 OF 2012 & IA No. 126 of 2018**

**.... Petitioner (s) /**

**M/s SNJ Sugars & Products Ltd.**

**Versus**

**Transmission Corporation of Andhra Pradesh Ltd. & Ors. .... Respondent(s)**

**Counsel for the Petitioner(s) : Mr. Raju Ramachandran, Sr. Adv.  
Mr. A. Sashidharan  
Mr. A. Venayagam Balan**

**Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Ms. Perna Singh  
Mr. Geet Ahuja for R-3**

**Mr. K. V. Mohan  
Mr. K. V. Balakrishnan  
Mr. R.K. Sharma for R-4**

**APPEAL NO. 387 OF 2017 &  
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

**Southern Power Distribution Company of  
Andhra Pradesh Ltd.**

**...Appellant(s)**

**Versus.**

**Andhra Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Ms. Purna Singh  
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishnan  
Mr. R.K. Sharma for R-1

Mr. Raju Ramachandran, Sr. Adv.  
Mr. A. Sashidharan  
Mr. A. Venayagam Balan for R-2

**ORDER**

We have heard learned counsel for the parties.

List these matters for further hearing on **23.01.2019.**

**(S.D. Dubey)**  
**Technical Member**

*ts/kt*

**(Justice Manjula Chellur )**  
**Chairperson**